

**HARYANA VIDHAN SABHA**

**XI SESSION**

**BULLETIN NO. 3**

**Wednesday, the 7<sup>th</sup> March, 2018**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 7<sup>th</sup> March, 2018 from 10.00 A.M. to 2.05 P.M.)

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	11	-	-	23

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 20

**II. WELCOME TO THE TEACHERS AND STUDENTS OF THE PARTAP PUBLIC SCHOOL, JUNDLA, DISTRICT KARNAL.**

During the Question Hour, the Parliamentary Affairs Minister on behalf of the House, welcomed the Teachers and Students of the Partap Public School, Jundla, District Karnal, who were sitting in the Visitor's Gallery to witness the proceedings of the House.

**III. INTIMATION REGARDING UPGRADITION OF TWO SCHOOLS IN ATELI CONSTITUNCY.**

During the Question Hour, the Education Minister informed the House that two schools namely Government High School, Nangal Mohanpur and Government High School, Kheri Khanti in the Ateli Constituency will be upgraded into Senior Secondary Schools during coming academic session.

**IV. NOTICES OF CALLING ATTENTION MOTIONS.**

When some Members from the Indian National Congress Party sought the fate of their Calling Attention Notices given notices of by them, the Speaker informed them that those were either admitted or disallowed or

under consideration. The Speaker further asked the Members that they can raise their issues at the time of discussion on the Governor's Address.

Shri Karan Singh Dalal, a Member from the Indian National Congress Party insisted that his party Members' Calling Attention Notices regarding frustration amongst the farmers of Haryana due to distress sale of agricultural products, particularly the sugarcane, must be admitted as this issue is very serious in nature for the farmers. The Speaker asked him that he can also raise this issue at the time of discussion on the Governor's Address.

The Agriculture Minister clarified the position in this regard.

## **V. WALK OUT**

During the Zero Hour, all the Members of the Indian National Congress Party, except Shri Karan Singh Dalal and Smt. Geeta Bhukkal, present in the House staged a walk out as a protest against not to admit their Calling Attention Notice regarding frustration amongst the farmers of Haryana due to distress sale of agricultural products, particularly the sugarcane.

## **VI. MOTION UNDER RULE 30**

The Parliamentary Affairs Minister moved –

That Rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government Business be transacted on Thursday, the 8<sup>th</sup> March, 2018 (1<sup>st</sup> Sitting).

*The motion was put and carried.*

Shri Karan Singh Dalal and Smt. Geeta Bhukkal, Members from the Indian National Congress Party spoke for a while on this issue.

The Health Minister and the Parliamentary Affairs Minister also spoke on this issue.

The Speaker further informed the House that discussion on Governor's Address will be taken place tomorrow in the first sitting of the House.

**The Motion was put and carried.**

## **VII. PAPERS LAID ON THE TABLE OF THE HOUSE**

The Parliamentary Affairs Minister laid papers at Sr. No. 1 & 2 on the Table of the House.

## **VIII. RAISING THE MATTER OF GOLD MEDALIST MISS MANU BHAKAR.**

Shri Karan Singh Dalal, a Member of the Indian National Congress Party raised the matter of I.S.S.F. World Cup Gold Medalist in shooting Miss Manu Bhakar R/o Village Gorla, District Jhajjar. He further demanded that a congratulatory Resolution should be passed in the House.

## **IX. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS**

Discussion on the Governor's Address was resumed.

Shri Subhash Barala, Smt. Latika Sharma, Shri Mool Chand Sharma and Sardar Bakhshish Singh Virk, Members from the Treasury Benches, spoke for 30, 15, 14 and 18 minutes respectively.

Shri Kuldip Sharma and Shri Karan Singh Dalal, Members from the Indian National Congress Party, spoke for 42 and 15 minutes respectively.

Shri Jai Parkash, an Independent Member, spoke for 15 minutes.

Shri Tek Chand Sharma, a Member from the Bahujan Samaj Party, spoke for 15 minutes.

The Finance Minister also spoke for 1 minute.

## **X. WELCOME TO FORMER MEMBER OF THE HARYANA VIDHAN SABHA.**

During the discussion on Governor's Address, the Parliamentary Affairs Minister on behalf of the House welcomed Shri Banta Ram Balmiki, former Member of Haryana Vidhan Sabha, who was sitting in the V.I.Ps. Gallery to witness the proceedings of the House.

The Deputy Speaker occupied the Chair from 11.58 A.M. to 1.08 P.M.

The Speaker, with the sense of the House, extended the time of the Sitting of the House at 2.00 P.M. for 5 minutes.

The Sabha then adjourned till 10.00 A.M. on Thursday, the 8<sup>th</sup> March, 2018 (1<sup>st</sup> Sitting).

**CHANDIGARH**  
**The 7<sup>th</sup> March, 2018.**

**SECRETARY**

